GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:2958
ANSWERED ON:12.12.2011
DECLINING PRODUCTION IN NTC MILLS

Bapurao Shri Khatgaonkar Patil Bhaskarrao; Dhruvanarayana Shri R. ; Gaikwad Shri Eknath Mahadeo; Gangaram Shri Awale Jaywant; Paranjpe Shri Anand Prakash; Sidhu Shri Navjot Singh

Will the Minister of TEXTILES be pleased to state:

- (a) whether the production of the various textile mills operating under National Textile Corporation (NTC) has been significantly declined due to nonmodernisation of the mills:
- (b) if so, the details thereof alongwith total production of these textile mills during the last three years and the current year, textile mill-wise;
- (c) whether the Government plan to sell non-operational property/surplus land of the NTC mills and use the proceeds for revival/modernization of these mills;
- (d) if so, the details of the properties sold during the last year and the current year;
- (e) whether the Government has received any request from the Maharashtra Government for free transfer of NTC land in Dadar, Mumbai for building memorial of Dr. Babasaheb Ambedkar; and
- (f) if so, the reaction of the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a):No, Madam. 18 units of NTC have been modernized as per the Revival Scheme approved by the Board for Industrial and Financial Reconstruction (BIFR);there is no decline in production due to non-modernization of the mills.
- (b): Does not arise in view of (a).
- (c): Yes, Madam. The revival scheme for National Textile Corporation (NTC) approved by the Board for Industrial and Financial Reconstruction (BIFR) envisages sale of surplus assets of NTC for financing the revival of the viable mills.
- (d): The details of the properties sold during the last and current year is placed at Annexure-I.
- (e): Yes, Madam.
- (f): Since NTC is implementing a BIFR approved revival scheme which is to be financed through the sale of surplus assets, government can consider the earlier request of Maharashtra Government to transfer 4 acres of land for Chaityabhoomi, subject to adequate compensation through higher FSI without charging premium, permitting change in land use etc.

Annexure-I

DETAILS OF SURPLUS ASSETS SOLD YEAR-WISE

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S. No. NAME OF THE MILL
2009-10 2010-11

Area in acres Area in acres

1 Ahmedabad New Textile Mills 11.19

2 Madhusudan Mills 6.81
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3 Aurangabad Textile Mills 4.68

- 4 Aurangabad Textile Mills 1.47 (Outside Taxi stand)
- 5 Podar Process House 2.39
- 6 Bharat Textile Mills 8.38
- 7 New Mankchowk Textile Mills 8.21
- 8 Malaxmi Textile Mills 15.08

TOTAL 22.68 35.53